

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

IA NO. 998 of 2018 IN
APPEAL NO. 301 of 2018

Dated : 21st May, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

 Appellant(s)
Indian Railways	
Vs.	
Tata Power Company Limited (Distribution) & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. M.G. Ramachandran

Counsel for the Respondent(s): Mr. Varun Pathak
Ms. Shruti Awasthi
Mr. Sarojbala for R.1

Mr. Buddy A. Ranganadhan
Ms. Shruti Krishn for R.2

Mr. Akshat Jain
Mr. Samitrith Rao

ORDER

It is represented that pleadings are complete.

List the IA No. 998 of 2018 for hearing on **11.07.2019.**

(S.D. Dubey)
Technical Member

(Justice Manjula Chellur)
Chairperson

ts/nh